

Tripura-East Pakistan border. Taxes are being collected by Pakistan, in contravention of border agreements.

(b) and (c). The Tripura Government have protested to the East Pakistan authorities and have asked for a meeting between the officials of Tripura and East Pakistan. There has been no response from Pakistan to this proposal for a meeting of revenue officials of the two sides.

#### Non-Official Price Intelligence Service

\*590. **Shri Biḥuti Mishra:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a new agency called non-official price intelligence service has been sponsored by the Planning Commission;

(b) if so, the main lines of activities and the purpose of this agency; and

(c) the achievements made by the agency?

**The Deputy Minister of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a): Yes, Sir.

(b) and (c). A Statement is placed on the Table of the House. [Placed in Library, See No. LT-2124/63].

#### Anti-Indian Propaganda by Chinese

\*591. **Shri Hari Vishnu Kamath:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 2 on the 18th November, 1963 and state:

(a) whether steps have been or are being taken to counter the ceaseless propaganda offensive by powerful Chinese transmitters on the Himalayan border;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** (a) and (b). The power of transmitters at Gauhati and Kurseong has been raised to make their service more effective in the areas around them. Radio Stations with 1 kw mediumwave transmitters have been established at Kohima and Imphal. The power of the transmitter at Srinagar has been raised. It is also proposed to set up a high power mediumwave transmitter at Simla. New services in NEFA—Assamese, Ladakhi and a service for troops—have also been started.

For strengthening shotwave broadcasts from Delhi, two high power shortwave transmitters have been set up and two more are under installation. Under the Third Plan, provision has been made for the installation of five more high power shortwave transmitters in Delhi to augment AIR's External Services.

In addition to the above, proposals for installation of a few more powerful transmitters are also under consideration of Government.

The pattern of AIR's programme has also been recast. A large number of talks, features and newsreels have been introduced with a view *inter alia* to explaining different aspects of the situation, providing the latest information and countering false propaganda by the Chinese.

(c) Does not arise.

#### तारापुर प्रणशक्ति केन्द्र

५६२. श्री दसवन्त : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) तारापुर प्रणशक्ति केन्द्र के कब तक चालू हो जाने की संभावना है ;

(ख) क्या स केन्द्र म पैरा होने वाली बिजली के वितरण का प्रश्न कुछ समय से विचाराधीन है ; और

(ग) यदि हां, तो क्या निर्णय लिया गया है ?

बैदेशिक-कार्य मंत्रालय में राज्य मंत्री  
(श्रीमती लक्ष्मी मेनन) : (क) तारापुर  
अणुशक्ति केन्द्र के सन् १९६७ के अन्तिम भाग  
में चालू होने की सम्भावना है ;

(ख) और (ग). स केन्द्र में आना  
होने वाली बिजली गुजरात तथा महाराष्ट्र  
राज्यों को समान अनुपात से जायेगा ।

#### Relief to the Unemployed

\*593. **Shri K. N. Pande:** Will the  
Minister of Labour and Employment  
be pleased to state:

(a) whether it is a fact that his  
Ministry have set apart some fund to  
give relief to the unemployed work-  
ers; and

(b) if so, how the fund is being  
utilized at present and to what ex-  
tent the workers have got relief out  
of this fund?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) A provision of Rs. 2 crores has been made in the Third Five Year Plan for the setting up of an Unemployment Relief Fund.

(b) The details of the same are being worked out.

#### Central Wage Board for Coal Mining

\*594. **Shrimati Renu Chakravartty:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Central Wage Board for Coal Mining refused permission to the Indian Mine Workers Federation and Coal Workers Union for making oral submission during the Board's visit at Ranchi on the 5th November, 1963;

(b) if so, the reasons therefor;

(c) whether it is also a fact that other workers' organisations were allowed to make oral submission; and

(d) if so, the reason for this discrimination?

**The Deputy Minister in the Ministry of Labour and Employment (Shri B. K. Malviya):** (a) to (d). The Board had informed the Indian Mine Workers' Federation and the Coal Workers' Union that their representatives would be heard at Dhanbad from the 8th to 10th November, 1963, as there may not be sufficient time at Ranchi. The Board subsequently found time for hearings at Ranchi also and the representatives of the Coal Workers' Union and some other unions were heard.

The representative of the Indian Mine Workers' Federation appeared before the Board at Dhanbad on the 9th November, 1963, but stated that he did not wish to supplement the oral submissions already made by his Federation in Calcutta in August, 1963.

#### Assistant High Commissioner for India in Rajshahi

\*595. {  
Shri Jashvant Mehta;  
Shri Yashpal Singh;  
Shri Hari Vishnu Kamath;  
Shri Vishram Prasad;  
Shri Prakash Vir Shastri;  
Shri D. C. Sharma;  
Shri P. C. Borooah;

Will the Prime Minister be pleased to state:

(a) whether any reply has been received to the protest lodged with the Pakistan Government over the closure of the office of the Assistant High Commissioner of India in Rajshahi in East Pakistan; and

(b) if so, the contents thereof and the reaction of the Government of India thereto?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes Sir. In a note handed over to our High Commission, the Pakistan Government have informed us that they cannot reconsider their demand for the closure of our Rajshahi Office.